

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 104(ND)17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE COMPANY: Mr. Pankaj Gupta V/s. M/s. AHR City Projects Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Dr. U. K. Chaudhary, Sr. Advocate Ms. Manisha Chaudhary, Advocate Mr. Naveen Dahiya, Advocate Mr. Nahvsh Jain, Advocate Mr. Himanshu Vij, Advocate		
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	For the Respondent (s)	: Mr. Akhil Sachar, Advocate for R-1,2 and R-5 to 8		
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Order

It is the grievance of the petitioner that the Respondents have not cooperated insofar executing the letter of acknowledgment of debt as required by the bank. This has been corroborated by the fact the one page requiring their signatures has been scored off under the plea that there are no specific directions of NCLT. We note this with displeasure as the documents of the bank had to be executed in order to extend limitation and save the account of the company from being declared as NPA.

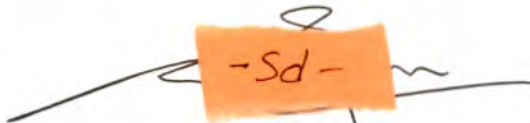
At this stage, Ld. Counsel for the Respondent submits a proposal on instructions of the Respondent, duly accepted by the Ld. Sr. Counsel appearing for the petitioner that necessary directions be passed insofar as the petitioner along with the Respondent no. 11 represent the company for the purpose of executing the letter of acknowledgment of the bank and prevent the account of the company from not being declared as NPA.



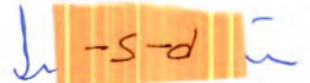


Accordingly, we hereby authorize the petitioner and respondent no. 11 to execute necessary documents as required by bank and for the purpose of GST registration.

Re-notify this case for further consideration on 2nd August, 2017. Copies of all the executed documents for and behalf of the respondent company shall be provided to the respondents.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)